

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2215
ANSWERED ON FRIDAY, THE 05TH DECEMBER, 2014
[AGRAHAYANA 14, 1936 (SAKA)]**

NATIONAL COMPETITION POLICY

QUESTION

2215. DR. SHRIKANT EKNATH SHINDE:

**Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री
be pleased to state:**

- (a) whether the Government has formulated and implemented the National Competition Policy to achieve highest sustainable levels of economic growth;**
- (b) if so, the details thereof and if not, the reasons therefor along with the time by which it is likely to be formulated/implemented;**
- (c) the details of goals, if any, set under the said policy; and**
- (d) the steps taken/being taken by the Government to achieve the said goals?**

ANSWER

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

कारपोरेट कार्य मंत्री

(अरुण जेटली)

(a) & (b) No, Madam.

(c) & (d) In view of the above, question does not arise.
